

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) No. 328 of 2016

Emmar MGF Land Limited & Ors.

..... Petitioners

Versus

The State of Jharkhand & Anr.

..... Respondents

With

W.P.(Cr.) No. 329 of 2016

Mohamed Ali Rashed Alabbar & Ors.

..... Petitioners

Versus

The State of Jharkhand & Anr.

..... Respondents

With

W.P.(Cr.) No. 347 of 2016

Hardeep Bahri

..... Petitioner

Versus

The State of Jharkhand & Anr.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners

: Mr. Ankit Vishal, Advocate

For the State

: Mr. Prabhu Dayal Agrawal, A.P.P.

Mr. P.C. Sinha, Advocate

04/Dated: 09/09/2021

These petitions have been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let these matters appear after two weeks.

(Sanjay Kumar Dwivedi, J.)